

Assistance to Kerala for Modernisation of Hospitals

6251. SHRI KODIKUNNIL SURESH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the State Government of Kerala has requested Union Government for financial help for modernisation of hospitals in the State; and

(b) if so, the details of the assistance provided by the Union Government to Kerala?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA): (a) No such request has been received recently from the Government of Kerala.

(b) Does not arise.

Nursing University in Kerala

6252. SHRI KODIKUNNIL SURESH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Union Government propose to set up an nursing university in Kerala;

(b) whether the Kerala's Government has also requested to grant approval of Nursing University in Kerala; and

(c) if so, by when the same is likely to be set up in Kerala?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. D. K. THARA DEVI SIDDHARTHA): (a) No, Sir.

(b) No, Sir.

(c) Does not arise.

Development of Sports During 1991-92

6253. SHRI KODIKUNNIL SURESH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government proposed new plans for development of Sports during 1991-92;

(b) if so, the details thereof;

(c) whether Government propose to frame any Sports policy; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN & CHILD DEVELOPMENT (KUMARI MAMATA BANERJEE): (a) and (b). A number of on-going Schemes are being continued in 1991-92. The Scheme of "Grant to Voluntary Organisation working for promotion of Sports culture among women and the weaker sections of the Society" sanctioned in March 1991, is being implemented during 1991-92.

(c) and (d). A resolution on National Sports Policy has already been adopted by the Government which was laid in both the Houses of Parliament on 21st August, 1984.

Forest Land for LIG Houses in Andhra Pradesh

6254. SHRI K.V.R. CHOWDHARY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to State;

(a) whether the Government propose to release forest lands near Rajahmundry in Andhra Pradesh for construction of Lower

income Group Houses; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) No, Sir.

(b) Does not arise.

[*Translation*]

Deteriorating Standard in Kendriya Vidyalayas

6255. SHRI UPENDRA NATH VERMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(a) whether the standard of education and other disciplines in Kendriya Vidyalayas is deteriorating day by day; and

(b) if so, the steps taken to check it?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P.R. KUMARAMANGALAM). (a) There is no indication of deterioration in educational standards of Kendriya Vidyalayas as a whole, as reflected in academic performance.

(b) Does not arise.

[*English*]

News Captioned "CAG Blames DDA for Slackness"

6256. SHRI MADAN LAL KHURANA: Will the Minister of URBAN DEVELOPMENT be pleased to State:

(a) whether attention of the Government has been drawn to the news-item

captioned "CAG blames DDA for slackness" appearing in the Indian Express of August 8, 1991;

(b) if so, the salient points of slackness pointed out by the CAG in its report and the action taken to set the slackness set right;

(c) the number of times in the past the CAG had commented upon adversely on the working of the DDA and the details thereof together with action taken thereon;

(d) the reasons for not bringing about drastic improvement in the working and functioning of the DDA;

(e) the number of audit paras received by the DDA during the last three years and the action taken thereon; and

(f) the number of the audit paras on which action still pending.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) The salient points of the C & AG report and action taken thereon as reported by D.D.A. is indicated as per attached Statement.

(c) to (f). The information is being collected and will be laid on the Table of the Sabha.

STATEMENT

The Salient Points in the C.A.G's report on the Self Financing Housing Registration Scheme for the allotment of flats at Vasant Kunj.

- i) The pace of housing activity taken up by DDA was behind schedule.